

ITEM NO.1

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 2367/2023

SHIVANGI BANSAL

Petitioner(s)

VERSUS

SAHIB BANSAL

Respondent(s)

(IA No. 185866/2023 - EX-PARTE STAY AND IA No. 238331/2023 - EXEMPTION FROM FILING O.T.)

WITH

T.P.(CrI.) No. 631-633/2023 (II)

(IA No. 189287/2023 - APPLICATION FOR PERMISSION, IA No. 217018/2023 - APPLICATION FOR PERMISSION, IA No. 217017/2023 - EXEMPTION FROM FILING O.T., IA No. 189294/2023 - EXEMPTION FROM FILING O.T., IA No. 175882/2023 - EXEMPTION FROM FILING O.T. AND IA No. 175881/2023 - STAY APPLICATION)

SLP(CrI) No. 7869/2022 (II)

(IA No. 122346/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 162443/2022 - EXEMPTION FROM FILING O.T., IA No. 122347/2022 - EXEMPTION FROM FILING O.T.)

SLP(CrI) No. 11848/2022 (II)

(IA No. 178850/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 178851/2022 - EXEMPTION FROM FILING O.T.)

SLP(CrI) No. 2282/2023 (II)

(IA No. 25084/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 25083/2023 - EXEMPTION FROM FILING O.T.)

Date : 24-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Gaurav Jain, Adv.

Ms. Abha Jain, AOR

Mr. Sumit Kumar, AOR

Mr. Vikas Singh, Sr. Adv.

Mr. Sanjeet Kumar Trivedi, AOR

Mr. Hemant Gupta, Adv.
Ms. Deepika Kalia, Adv.
Ms. Vasudha Singh, Adv.
Mr. Sudip Chandra, Adv.

Mr. Siddharth Luthra, Sr. Adv.
Mr. Sudarshan Rajan, AOR
Mr. Mahesh Kumar, Adv.
Ms. Srishti Sharma, Adv.

For Respondent(s) :

Dr. Vijendra Singh, AOR
Mr. Vikas Bansal, Adv.
Mr. Ramesh Thakur, Adv.
Mr. Ghanshyam Singh, Adv.
Mr. Harsh Pratap Shahi, Adv.
Mr. Krishna Pandey, Adv.

Mr. Sudarshan Rajan, AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Sanjeet Kumar Trivedi, AOR
Mr. Hemant Gupta, Adv.
Ms. Deepika Kalia, Adv.
Ms. Vasudha, Adv.
Ms. Vasudha Singh, Adv.
Mr. Sudeep Chandra, Adv.
Mr. Sudip Chandra, Adv.

Mr. Sumit Kumar, AOR
Mr. Akshat Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. Sidharth Luthra, learned senior counsel appearing for the petitioner (Shivangi Bansal) and Mr. Vikas Singh, learned senior counsel appearing for the respondent (Sahib Bansal).
2. Arguments concluded.
3. Judgment is reserved.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR